

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4882

ANSWERED ON:26.08.2010

PENDING CASES OF IBLEGAL MINING

Balram Shri P.;Jardosh Smt. Darshana Vikram;Ponnam Shri Prabhakar;Reddy Shri Komatireddy Raj Gopal;Shetkar Shri Suresh Kumar;Siricilla Shri Rajaiah

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the number of pending cases of illegal land mining in various courts in the country?
- (b) whether the Government proposes to set up additional benches to hear the cases related to mines and minerals;
- (c) if so, the details thereof;and
- (d) the demands of the State Government and public in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a): Such information is not being maintained centrally
- (b): No, Madam
- (c) & (d); Do not arise.